

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 106
IB-235/ND/2023
Liq./17/2024

IN THE MATTER OF:
M/s. Jain Metal Traders

...PETITIONER

Vs

M/s. Magppie Global Houseware Pvt.Ltd.

...RESPONDENT

Section
U/s 9 of IBC, 2016

Order delivered on 03.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :
For the RP

:Mr. Lokesh Malik, Ms.
Swechcha Mishra, Advs. for RP
alongwith Mr. Ankit Goel, RP in
person

ORDER

Liq./17/2024

This is an application filed by the Resolution Professional under Section 33 (2) IBC, seeking liquidation of the Corporate Debtor.

Heard the Ld. Counsel for the for the Resolution Professional. Issue notice to the Suspended Management/Suspended Directors of the Corporate Debtor for filing their response to this application. Notice be issued by all means and proof of service be filed. List the matter on **11.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)